

	1986-87	1987-88	1988-89
Lower Courts	1615	1415	1755
Amount spent (Rs. in lakhs approx.)	6.94	4.88	3.98

(b) Advocates are appointed by Vice Chairman, DDA from the panel of the DDA on the basis of their merit. For the cases in the Supreme Court, fee is paid as prescribed in Schedule I & II of the Supreme Court Rules. Counsel engaged for the High Court cases are paid at the Government of India rates. The Standing Counsel, the Addl. Standing Counsel and the Arbitration Counsel are given a monthly retainership of Rs. 1500/-, Rs. 1000/- and Rs. 700/- respectively, in addition to the fee paid in each case and a conveyance allowance at the rate of Rs. 475/- per month. A fixed monthly retainer fee of Rs. 2000/- is paid to the Panel Lawyers for the subordinate courts.

(c) No, Sir.

(d) Does not arise in view of reply to (c) above.

[English]

Rehabilitation of mentally retarded persons

1419. SHRI TARIF SINGH: Will the Minister of WELFARE be pleased to state:

(a) whether Government have any proposal to rehabilitate and establish mentally retarded persons;

(b) if so, the action taken to register the names of mentally retarded persons in regional employment exchanges;

(c) whether it is also a fact that mentally retarded persons are not permitted to have share in the inherited properties; and

(d) if so, the steps contemplated by Government to overcome such discrimination?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). Placement services to persons with mild mental retardation are being provided by the existing Special Employment Exchanges for the Physically Handicapped, and by the Vocational Rehabilitation Centres for the Handicapped, depending upon their suitability to the job.

(c) No, Sir.

(d) Does not arise.

[Translation]

Survey to Identify Sugar Mill Areas

1420. SHRI RAMLAL RAHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to survey and assess the areas of Uttar Pradesh where co-operative sugar mills can be set up; and

(b) if so, the details thereof?